

structural facilities have to be tied up before the proposal can be techno-economically appraised.

**Issue of a Commemorative Stamp in Honour of Veer Surendra Rai**

219. DR. KRUPASINDHU BHOI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are considering to issue a commemorative stamp in honour of Veer Surendra Rai ; and

(b) if so, when the stamp is going to be released ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) and (b). No Sir, there is no proposal to issue Commemorative stamp in honour of Veer Surendra Rai.

A proposal had earlier been considered for issue of a commemorative stamp in honour of Veer Surendra Rai but the same was not recommended by the Philatelic Advisory Committee.

**Recruitment of Nurses and Para-Medical Staff for Saudi Arabia**

220. SHRI SUSHIL BHATTACHARYYA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether recruitment of nurses and other para-medical staff for Saudi Arabia by private agencies has since been carried on in Delhi inspite of the ban imposed by Government ; and

(b) if so, the steps taken by Government to enforce the ban effectively ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL) : (a) and (b). There is no ban on the recruitment of nurses and para-medical staff for Saudi Arabia by private agencies. It was however decided by the Indo-Saudi

Joint Commission that recruitment of medical and para-medical personnel for the Government of Saudi Arabia would be done on Government to Government basis. Private agencies are free to recruit para-medical staff for private hospitals in Saudi Arabia.

**Sponsored Programmes conducted by Doordarshan**

222. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Doordarshan has been conducting any sponsored programmes ;

(b) if so, the names of Stations which conduct the programmes ; and

(c) the amount charged for each programme ; and

(d) whether any political party has sponsored such programme through Doordarshan ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Programmes can be sponsored from any of the Doordarshan Kendras except Low Power Transmitters.

(c) The rates for sponsored programmes are given in the attached Statement.

(d) No, Sir.

**Statement**

**(a) Programme Produced by Sponsors**

For telecasting sponsored programmes at each Doordarshan Kendra, the sponsor will pay Rs. 5,000/- for a programme of duration upto 30-minutes and Rs. 3,000/- for a programme of duration upto 15-minutes.

**(b) Foreign Programmes Imported by Private Organisation**

The rates to be charged by Doordarshan for sponsorship of these programmes will be as under :

| Duration of programme and free commercial time                          | Rates (in Rs.) per Kendra per telecast |                           |                       |                        | National Network |
|---|--|---------------------------|-----------------------|------------------------|------------------|
|   | Delhi/Musoorie and all LPTs.           | Bombay-Pune-Panaji Cat. I | Kendra in Category II | Kendra in Category III |                  |
| 1   | 2                                      | 3                         | 4                     | 5                      | 6                |
| 1. 30 mts. with 40 sec. of free commercial and a credit line at the end | 30,000                                 | 20,000                    | 10,000                | 7,500                  | 85,000           |
| 2. 15 mts with 20 sec. of free commercials and a credit line at the end | 15,000                                 | 10,000                    | 5,000                 | 3,750                  | 42,500           |

Note : (a) Kendra in Category II will be Calcutta, Madras and Jalandhar-Amritsar.

(b) Kendra in Category III will be Srinagar and Lucknow-Kanpur.

(c) For programmes of duration other than those noted above, the rates will be charged pro-rata and commercial time will be also made available pro-rata.

(d) The programmes sponsored over the national network will be accepted on the "first-come first-served" basis provided the programmes are of similar acceptability and interest with regard to all-India viewership".

**(c) Programmes Produced and/or offered by Doordarshan**

The rates of payment for Sponsorship of Doordarshan's programmes of 30-mts duration (including royalty for use of the programmes themselves) will be as under :

Kendras Rates of payment (in Rs.) per Kendra per telecast for programmes of category

|  | Super A special | Super A | A | B | C |
|--|-----------------|---------|---|---|---|
|--|-----------------|---------|---|---|---|

|                            |        |        |        |        |        |
|----------------------------|--------|--------|--------|--------|--------|
| 1. Delhi-Musoorie-20 LPTs  | 30,000 | 24,000 | 14,400 | 9,600  | 4,800  |
| 2. Bombay-Pune-Panaji      | 20,000 | 16,000 | 9,600  | 6,400  | 3,200  |
| 3. All Kendras in Cat. II  | 10,000 | 8,000  | 6,000  | 4,000  | 2,000  |
| 4. All Kendras in Cat. III | 8,000  | 6,000  | 4,000  | 3,000  | 1,600  |
| 5. National Net working    | 91,000 | 70,000 | 45,000 | 33,000 | 16,000 |

(b) For programmes of duration of more than 30-minutes, the sponsorship charges will be levied on a pro-rata basis. However, for sponsorship of full day's play of a cricket test match, a concessional charge of Rs. 7 lakhs, will be levied.

#### Implementation of Coal Mining Projects in West Bengal

223. SHRI AMAL DATTA : Will the Minister of ENERGY be pleased to state :

(a) the coalmining projects which have been sanctioned for implementation in West Bengal but have not so far been implemented ;

(b) the reasons for non-implementation in respect of each of such projects, the amount of capital to be invested, number of people to be employed and raisings expected after each project is implemented ;

(c) out of total persons to be employed in Coal-mining projects, how many will be persons of local origin ; category-wise break-up of persons to be employed in each mine and also the number of local people who will be given employment in such project ; and

(d) in case workers are proposed be brought from other mines, from which company/area such workers will be brought ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) and (b). Fourteen coal mining projects (including two being part of total projects) sanctioned for implementation under Eastern Coalfields Ltd. in West Bengal have not so far been implemented. The total sanctioned cost of these projects amounts to Rs. 48.08 crores and the total production capacity is 4,926 million tonnes per year. The total manpower requirement in these projects is 9,637. Out of these 14 projects, construction work in 12 schemes was actually taken up but discontinued due to continued obstruction created by local people. In the case of another scheme, the site was not made available. One scheme was sanctioned during the current year and the work will be taken up after approval of the Annual Plan 1984-85.

(c) and (d). Most of the persons to be employed will be of local origin although their exact number cannot be assessed at present. The requirement of manpower will be partially met from the surplus manpower available in the same or adjoining Areas of Eastern Coalfields Ltd. For operational